

functionaries and Panchayati Raj Institutions through training programmes, research/action research, consultancy, information dissemination etc. is a continuous process and is done through National Institute of Rural Development and Panchayati Raj (NIRD and PR), Hyderabad and State Institutes of Rural Development (SIRDs) of different States. The Government provides financial support to NIRD and PR and SIRDs including the SIRD of Tamil Nadu for their various activities in the field of rural development.

Reforms in MGNREGA

3008. DR. VINAY P. SAHASRABUDDHE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government has introduced some key reforms in implementation mechanism and guidelines for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) after June, 2014; and

(b) if so, the details thereof and their impact?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) Government has introduced following key reforms in implementation mechanism and guidelines for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) after June, 2014:—

- The Ministry has consolidated circulars/advisories that have been issued over a period of time and brought out the Master Circular (FY 2016-17) which will result in more effective implementation of the programme on the ground.
- Barefoot Technicians Project has been launched to create a cadre of technicians at the field who will support in planning, measurement of works and supervision of works to ensure quality of assets created under MGNREGA.
- For ensuring timely payment of wages, the Central Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT. The system has reduced unnecessary parking of funds in the States and greater transparency in fund management.
- Geo-MGNREGA has been introduced to geotag the assets created under MGNREGA. This will bring in greater transparency and higher visibility to the Programme.

- Project LIFE-MGNREGA, a convergence initiative with Aajeevika Skills Mission (NRLM) and Deen Dayal Upadhaya Grameen Kaushalya Yojna, has been launched to skill the youth from families that are solely dependent on MGNREGA works.

Functioning of SAGY

3009. SHRI ANIL DESAI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Saansad Adarsh Gram Yojana (SAGY) is not functioning in many States in the manner it was envisaged;

(b) if so, the details of States where SAGY has not yet taken off and the funds allocated by each MP therefor; and

(c) what steps Government is taking to keep it moving and to develop villages across the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) So far 703 Gram Panchayats (GPs) have been adopted by Members of Parliament under Phase-I of SAGY and 175 GPs under phase II. The details of State/UT-wise GPs adopted under Saansad Adarsh Gram Yojana (SAGY) programme can be seen at the website of the Ministry (http://saanjhi.gov.in/saanjhimis/reports/Dreports/SummarReport_chosenGP.aspx).

The Gram Panchayats adopted under SAGY prepares the Village Development Plan (VDP) which contains prioritised time bound activities through convergence of various Central and State Government Schemes. The scheme intends to achieve its objectives through convergence and implementation of existing Government Schemes and Programmes without allocating additional funds. MPs are proactively tapping the resource from various sources for successful implementation of the Village Development Plan.

As on 07.12.2016, 667 GPs under Phase-I have uploaded their VDP on saanjhi website. The status of the projects undertaken by States under the Scheme (Phase-I) is as under:—